

SHRI BIRENDRA SINGH RAO: As you would kindly see, the question relates to the supply of foodgrains and not food for work programme. If the hon. Member wants definite information on that, I would request him to give a separate notice.

श्री भारद्वाज राय: फूडप्रॉज की मूवमेंट में कभी-कभी निहायत जरूरी मौकों पर इस बात से बड़ी दिक्कत पड़ती है कि इनका स्टॉक कुछ ही जगहों पर रखा जाता है। भारत के इतने बड़े विस्तार को ध्यान में रखते हुए क्या आप बड़े बड़े गौडाउंज जिला हैडक्वार्टर्स पर या कम से कम डिस्ट्रिक्शनल हैडक्वार्टर्स पर बनाने का प्रयास कर रहे हैं ताकि फूडप्रॉज बहुत सी जगहों पर इक्ठठा रहे और भारत सरकार के एक आदेश पर बहुत शीघ्र ही वह चीज जहां पहुंचानी हो पहुंचाई जा सके?

SHRI BIRENDRA SINGH RAO: There is a massive programme for increasing storage capacity. Under the Food Corporation of India and the Central Warehousing Corporation it is not only on the Divisional Headquarters, but we want to build sufficient storage even at the District and Block levels.

PROF. MADHU DANDAVATE: In States like Maharashtra where employment guarantee scheme is being implemented and also it is combined with food for work, fortunately because of the assistance given by the Centre along with usual wages, they are also actually provided foodgrains. But in States like Maharashtra, per day, per kilo, 30 paise is deducted and that fund has been built up to the extent of Rs. 4 to 5 crores. Those who have been working under the Employment Guarantee Scheme, they have demanded that this fund should be converted into a Workers Welfare Fund which should be useful for education as well as medical facilities. In view of this demand since the Centre is giving full assistance, will you be able to give general guidelines to various States as to how this particular demand can be met?

SHRI BIRENDRA SINGH RAO: We shall certainly examine the suggestion.

SHRI M. RAM GOPAL REDDY: Just now the Minister has said that under the Twelve Point Programme the States have been advised to have their stock. I want to know how much stock has been procured by Andhra Pradesh and West Bengal?

SHRI BIRENDRA SINGH RAO: I do not have figures of procurement for each State separately. If fresh notice is given by the hon. Member, We will supply it.

Expulsion of Shri Surjit Singh from Indian Hockey Team

*103. **SHRI JANARDHANA POOJARY:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Surjit Singh, a renowned hockey player has been expelled from the team; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) No, Sir.

(b) Does not arise.

SHRI JANARDHANA POOJARY: I am sorry to say that the hon. Minister was not furnished with the facts because the President of All India Council of Sports, Shri Manekshaw, has clearly stated that he had gone to Bangalore and he had no choice but to set an example to the young players by sending away Shri Surjit Singh from the Camp. That is the statement. It is very clear from the Statement that Shri Surjit Singh was expelled from the coaching camp. Is it the statement of the Minister that he is still undergoing training in the coaching camp at Bangalore?

SHRI B. SHANKARANAND: The hon. member should know that expulsion is something different from non-inclusion of a player in a team. In this case, I still say that Surjit Singh was not expelled.

SHRI JANARDHANA POOJARY: I will just read the statement of the President of the All India Council of Sports.

MR. SPEAKER: I think he has gone through the statement. He says that he has not been expelled. Next question.

Discontinuance of grants under N.A.E.P.

*105. **SHRIMATI PRAMILA DAN-DAVATE:** Will the Minister of EDUCATION be pleased to state:

(a) whether Government have discontinued the grants given under the National Adult Education Programme;

(b) the reasons thereof; and

(c) whether Government are having a fresh thinking on the disbursement of remaining grants?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SANKARANAND):
(a) No, Sir.

(b) and (c). Does not arise.

श्रीमती प्रमिला दंडवते: मैं मंत्री महोदय से यह जानना चाहती हूँ कि नेशनल एडल्ट एजुकेशन के लिये 200 करोड़ रुपया जो 5 साल के लिये नियत किया गया था, उसमें से कितना पैसा कौन-कौन सी आर्गनाइजेशन्स को मिला और आर. एस. एस. को उसमें से कितना पैसा दिया गया?

एक माननीय सदस्य: आपको पता है।

SHRI B. SHANKARANAND: It is a long list running into thousands of centres all over the country. There

are complaints that the money has gone into the hands of some communal organisations. I am looking into that.

श्रीमती प्रमिला दंडवते: सदन को यह समझने का अधिकार है कि सरकारी पैसा कौन-कौन सी आर्गनाइजेशन्स को मिला है। हमारा यह अधिकार है और हमें आफिशियल स्टेटमेंट चाहिये कि कितना पैसा किस को दिया गया है? बारबार सिर्फ यह कह देना कि आर. एस. एस. को दिया, यह तो हमें अक्सरों में पता लग जाता है।

SHRI B. SHANKARANAND: I shall give the necessary information. It is a long list.

श्रीमती प्रमिला दंडवते: मेरा यह प्रश्न है कि भारत जब सन् 1947 में आजाद हुआ, उस समय हमारे देश में निरक्षर लोगों की आबादी कितनी थी, 1977 में कितनी रही और 1980 में अब कितनी है? पहले 30 सालों में प्राइमरी शिक्षा के प्रोग्राम में कितने लोगों को साक्षर बनाया गया?

SHRI B. SHANKARANAND: The hon. member should know that since the population has increased in the country, the number of illiterates has also increased. It is very difficult for me to furnish the figures.

श्रीमती प्रमिला दंडवते: लेकिन इसका जवाब चाहिये कि 30 सालों में कितने लोगों को साक्षर बनाया, यह हमें देखना है।

MR. SPEAKER: You can ask for specific information.

SHRI JAGDISH TYTLER: In these so-called adult education centres which the Janata Government started, a lot of money was spent. Is it true that instead of their being taught, RSS literature and photographs of RSS leaders were distributed and the printing costs of this literature were met from this fund? 'It is very important. I want to know which were the agencies which received this money and